POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF
ALIPURDUAR TEA COMPANY LIMITED (ATCL)
(Regd. & Corporate Office: "NILHAT HOUSE", 6th Floor, 11, Rajendra Nath Mukherjee Road, Kolkata-700 001**)**

The details subsequent to the completion of the offer made vide Public Announcement dated October 22, 2008 ("PA"), Corrigendum to PA dated December 23, 2008 and Letter of Offer dated December 23, 2008 is being issued by VC Corporate Advisors Private Limited ("Manager to the offer") in terms of SEBI (Substantial Acquisition of Shares & Takeovers) Regulations, 1997 ("Regulations") and subsequent amendments thereto on behalf of IIC Container Line Limited (ICLL) and Indev Intermodal Carriers Private Limited (IICPL) (herein after collectively referred to as "Acquirers") to acquire 1,80,000 fully paid-up Equity Shares of Rs.10/- each, representing 36% of the fully paid-up equity and voting share capital at a price of Rs.10/- per share ("Offer Price") payable in cash are as under:

1. Name of the Target Company : **Alipurduar Tea Company Limited**
2. Name and Address of the Acquirer(s) including PACs : **M/s IIC Container Line Limited & M/s Indev Intermodal Carriers Private Limited,** both having their Registered Office at 2, Church Lane, 3rd Floor, Kolkata – 700 001
3. Name of Manager to the Offer : **VC Corporate Advisors Private Limited**
4. Name of Registrar to the Offer : **Niche Technologies Private Limited**
5. Offer details
   a) Date of Opening of the Offer : 02.01.2009 (Friday)
   b) Date of Closing of the Offer : 21.01.2009 (Wednesday)
6. Details of the acquisition:

<table>
<tr><th>Sr. No.</th><th>Particulars</th><th colspan="2">Proposed in the offer document</th><th colspan="2">Actuals</th></tr>
<tr><td>1.</td><td>Offer Price</td><td colspan="2">Rs 10/- per share</td><td colspan="2">Rs 10/- per share</td></tr>
<tr><td>2.</td><td>Share holding of acquirer (No. & %) before MOU/P.A.</td><td colspan="2">68,150 (13.63%)</td><td colspan="2">68,150 (13.63%)</td></tr>
<tr><td>3.</td><td>Shares acquired by way of MOU or market purchases (No. & %)</td><td colspan="2">97,780 (19.56%)</td><td colspan="2">97,780 (19.56%)</td></tr>
<tr><td>4.</td><td>Shares acquired in the Open Offer (No. & %)</td><td colspan="2">1,80,000 (36.00%)</td><td colspan="2">1,58,360 (31.67%)</td></tr>
<tr><td>5.</td><td>Size of the Open Offer (No. of shares multiplied by Offer Price per share)</td><td colspan="2">Rs. 18,00,000/-</td><td colspan="2">Rs 15,83,600/-</td></tr>
<tr><td>6.</td><td>Shares Acquired after P.A. but before 7 working days prior to closure date, if any. (No. & %)</td><td colspan="2">Nil</td><td colspan="2">Nil</td></tr>
<tr><td>7.</td><td>Post Offer shareholding of acquirers (No. & %) (2+3+4+6)</td><td colspan="2">3,45,930 (69.19%)</td><td colspan="2">3,24,290 (64.86%)</td></tr>
<tr><td rowspan="2">8.</td><td rowspan="2">Pre and Post Offer shareholding of public (No. & %)</td><td>Pre Offer</td><td>Post Offer</td><td>Pre Offer</td><td>Post Offer</td></tr>
<tr><td>3,34,070 (66.81%)</td><td>1,54,070 (30.81%)</td><td>3,34,070 (66.81%)</td><td>1,75,710 (35.14%)</td></tr>
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7. Status of the Escrow Account, Whether released or not : The amount lying in Escrow Account is being released to the Acquirers.
8. Payment of interest, if any, to the shareholders along with the details thereof. : Not Applicable
9. Status of Investor Complaints received, if any. : Nil

The Acquirers & its directors accept full responsibility for the information contained in this Public Announcement and is responsible for the obligations of the Acquirers as laid down in the Regulations.

This Public Announcement will also be available on SEBI website at www.sebi.gov.in

Issued by **: Manager to the Offer**

VC CORPORATE ADVISORS PRIVATE LIMITED
SEBI REGN NO : INM000011096
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On behalf of Acquirers: M/s IIC Container Line Limited & M/s Indev Intermodal Carriers Private Limited

Place: Kolkata Date: 10.02.2009